

(v) NATIONAL THERMAL POWER CORPORATION.

SHRI ROBIN SEN (Asansol): Sir, on 1-4-78, the fate of the Power Generations and the future of 3000 employees employed in Badarpur Power House was sealed as the management was transferred in the hands of newly wed National Thermal Power Corporation from Central Government. The transfer was marked with a lot of drum beatings and as such a bagful of promises and commitments were made, but till today even the terms and conditions have not been settled due to inefficient, incompetent, wrong policies and misdirection as well as misrule of NTPC. The terms and conditions that have been offered so far and even arbitrarily imposed are contrary to the obligations as made in the management contract entered with the Government of India as well as relevant rules of the labour laws.

As far as the running of the power plant is concerned, the present management has not been able to acquire the required coal quota as raw material, hence resulting in low generation thus harming the national economy. Various pipe lines and costly machinery are not being properly maintained due to shortage of spare parts caused by mismanagement and thus ruining the life of machinery which again involves huge amount of national capital, thus giving rise to overheads leading to heavy taxation, rise in generation cost, etc.

Though as compared to two numbers of Administrative Officers in the past, the present management has appointed as many as one dozen Personnel & Administrative Officers to control the same work force. Still the affairs of Badarpur Administration is in doldrums. Soon after the take over, the NTPC management started spending money lavishly on various luxury and unwanted items, such as, crockery, furniture, costly mats, air-conditioners, refrigerators for its officers. A considerable amount has been wasted on civil masonry work, con-

veyance, stationery and printing, etc. Apart from all above, NTPC has housed its corporate office in costliest Nehru Place Complex in spite of the fact that the same could have been easily housed in Badarpur itself.

Hence I urge upon the Government to check this management's misdeeds and anti-labour practice in the NTPC which is a public sector organisation claiming to be a model management, immediately.

(vi) NEED FOR IMMEDIATE SUPPLY OF FODDER TO LADAKH.

श्रीमती पार्वती देवी (लद्दाख) :

प्रत्यक्ष महोदय इस वर्ष जम्मू और काश्मीर राज्य के लद्दाख जिले में अभूतपूर्व हिमपात हुआ। पिछले कई वर्षों से इतनी भारी मात्रा में इस क्षेत्र में बर्फ नहीं गिरी। असामान्य रूप में बर्फ गिरने से लद्दाख के विभिन्न भागों में रहने वाले लोगों को अत्यधिक कठिनाई का सामना करना पड़ा। जनजीवन अस्त-व्यस्त हो गया। नाम मात्र की जो हरियाली रहती है वह भी समाप्त हो गई। सब दिशाओं में बर्फ ही बर्फ दिखाई देती है। इसके फल-स्वरूप लोगों की कठिनाइयाँ बढ़ गई हैं। बर्फ में ढके हुए इन लोगों के चरों, तम्बों की कल्पना नहीं की जा सकती है। जीवन में रोजमर्रा के इस्तेमाल की चीजें प्राप्त करना कठिन हो गया है। असधारण हिमपात से सभी लोगों के सामने वहाँ पर बड़ी बुखद स्थिति उत्पन्न हो गई है। जो लोग भेड़ बकरियाँ पालते हैं उनके सामने चारे की घोर घास की समस्या आ कर खड़ी हो गई है। चारे और घास का वहाँ घोर अभाव महसूस किया जा रहा है। मीलों तक कहीं भी घास दिखाई नहीं देती है। लद्दाख में बहुत बड़ी संख्या में ऐसे लोग रहते हैं जो एक जगह से दूसरी जगह घूमते रहते हैं और अपनी भेड़ बकरियों के लिए चारे की तलाश करते रहते हैं। इन जानवरों को पालना और इनके घासरे अपनी आजीविका का निर्वाह करना यही इन चरबाहों की रोजी-रोटी का साधन